

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA-366 and IA- 367 of 2014**  
**in DFR No. 2281 of 2014**

**Dated : 13<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Prime Ispat Ltd & Anr. ... Appellant(s)**

**Versus**

**Chhattisgarh State Elec. Reg. Commission ... Respondent(s)**  
**& Anr.**

Counsel for the Appellant (s) : Mr. Aashish Anand Bernard

Counsel for the Respondent(s) :

**ORDER**

Issue notice in both the applications. Dasti service is permitted.

Post the matter on **28.10.2014.**

**(Rakesh Nath)**  
**Technical Member**  
pr/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**